

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3902
ANSWERED ON:17.05.2006
FUNDS GRANTS TO STATES
Pathak Shri Brajesh

Will the Minister of PLANNING be pleased to state:

- (a) the total amount allocated as funds and grants to various States by the Union Government during the last five year plan;
- (b) whether any requests have been made by the States to increase the amount of grants during the current Five Year Plan;
- (c) if so, the details thereof as on date; and
- (d) the steps taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a): A Statement showing the Approved Central Assistance for the States during the Ninth Plan period is at Annexure-I.

(b), (c) & (d): Allocation of Central Assistance for the Annual Plans of States consists of Normal Central Assistance (NCA), Additional Central Assistance (ACA) for Externally Aided Projects (EAPs) and ACA for Special & Other Programmes. While allocation under NCA is based on the Gadgil formula as approved by the National Development Council (NDC) in December 1991, allocations under ACA for EAPs and Special & Other Programmes are based on their own specific criteria and guidelines. Allocation of ACA for EAPs is based on utilization of funds for projects. Allocation for Special and Other Programmes depends on the needs of States and sectoral priorities under each programme. The overall quantum of Central Assistance to State Plans is decided based on the quantum of Gross Budgetary Support (GBS) for the Plan (both Central and States) that is available from the Government of India. This quantum, once decided, is allocated to various States on the basis mentioned above. No specific requests to increase the overall GBS for the State Plan during the current plan period have been received by the Planning Commission.